

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No.272 of 2013 &**  
**IA No. 366 of 2013**

**Dated : 16<sup>th</sup> January, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Jayshree Chemicals Ltd.**

**..... Appellant(s)**

**Versus**

**Orissa Electricity Regulatory  
Commission & Anr.**

**..... Respondent(s)**

Counsel for the Appellant(s)

: Ms. Shikha Ohri  
Mr. Ruth Elewin

Counsel for the Respondent(s)

: Mr. Prashanto Sen  
Ms. Raj Kumari Banju for R.1

**ORDER**

***Issue public notice.***

The learned counsel for the Commission has already filed the reply.  
The learned counsel for the Appellant is directed to file the Rejoinder on  
or before 20.01.2014 after serving copy on the other side.

Post the matter on **21.02.2014.**

**(Rakesh Nath)**  
**Technical Member**  
ts/ak

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**